

## भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग, पुराना मिन्टो रोड, जाकिर हुसैन कॉलेज के पास, नई दिल्ली-110002



संख्या 1-7/2018-प्रशासन एवं कार्मिक

दिनांक:16-मई, 2018

To,

All Ministries/Department of Government of India, Central Public Sector Undertakings, Statutory & Autonomous Bodies.

Sub: Filling up of the posts of Joint Advisor in TRAI (HQ), New Delhi on deputation on foreign service terms.

Sir,

Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

2. The organization proposes to fill up the posts of Joint Advisor in its headquarter at New Delhi on deputation on foreign service terms, initially for a period of two years. The details of qualification and experience etc., are as under:-

Name of the Post	Level/Pay Band	Qualification (*)	Eligibility criteria
Joint Advisor (Finance) Joint Advisor	Level-13 (Rs. 123100- 215900) in the Pay Matrix as per 7th CPC plus other allowances such as DA, HRA etc. as per Govt. Rules.  [Pre-revised PB-4, Rs. 37400-67000+ Rs. 8700 GP]	Science/ Humanities from a recognized University/ Institution or, Membership of the Institute of Chartered Accountants of India/ Institute of Cost and Works Accountants of India.  Desirable: Work experience in handling matters pertaining to economic policy formulation, economic analysis, economic administration or tariff/price administration.  Essential:- A Master/ Bachelors Degree in Electronics Engg./ Telecommunications	Officers of the Central Government, Central Public Sector Undertakings and Statutory and Autonomous Bodies:-  i. Holding equivalent post on regular basis OR  ii. Officers in Junior Administrative Grade with five years of regular service in that grade OR  iii. Group 'A' Officers having twelve years of regular service in Group A of which at least five years of regular service shall be in the JAG.

(\*) The qualifications would be from a recognized University/educational institute.

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- 3. The appointment will be made on deputation on foreign service terms and will be governed by the instructions issued by the DoP&Trg. OM No. 6/8/2009-Estt. (Pay II) dated 17<sup>th</sup> June, 2010, as amended from time to time. The maximum age for appointment on deputation shall in no case exceed 56 years on the date of closing of applications in TRAI.
- 4. All the Ministries/Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the prescribed proforma (can be downloaded from TRAI's website www.trai.gov.in) along with attested copies of ACRs/APARs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. The application should be sent in an envelope superscribing the post applied for to the Technical Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Door Sanchar Bhawan, J.L. Nehru Marg (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before 30.06.2018.

Yours faithfully,

(Anurag Sharma)

Deputy Advisor (HR) Tel: 23664-189/Fax:23233017

Internal circulation for information:-

- 1. Sr. PPS to Chairperson, TRAI
- 2. PPS to Member (R), TRAI
- 3. Sr. PPS to O/o. the Member, TRAI.
- 4. Sr. PPS to Secretary, TRAI
- 5. All Principal Advisors/Advisors [HQ] & [ROs], TRAI.
- 6. JA (IT) with a request to upload the same in the TRAI website.
- 7. Notice Board.